

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00085/2018
IN
OA. NO.170/00097/2017

DATED THIS THE 1ST DAY OF MARCH, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

T. Venkatesh,
S/o Late Obalanna,
Aged 46 years,
working as Office Assistant,
O/o Superintendent of Post Offices,
Chitradurga – 577 501,
Residing at 2nd Cross,
J.C.R Extension (West),
Chitradurga – 577 501.

...Petitioner.

(By Advocate Shri A.R. Holla)

Vs.

1. Sri Ananta Narayan Nanda
Secretary,
Department of Posts,
Dak Bhavan, New Delhi – 110 001.
2. Sri Charles Lobo,
The Chief Postmaster General,
Karnataka Circle,
Bengaluru – 560 001.
3. S. Rajendra Kumar,
The Postmaster General,
S.K. Region, Bengaluru – 560 001.
4. Sri Shivaraj Khindemath,
The Superintendent of Post Offices,
Chitradurga Division,
Chitradurga – 577 501.

5. Sri K. Devaraj,
The Postmaster Grade-III,
Head Post Office,
Chitradurga – 577 501. ...Respondents.

(By Standing Counsel Shri Vishnu Bhat, for respondents)

O R D E R (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Heard. Writ Petition No.9567/2019 is filed against our order dated 08.06.2018 in OA.No.97/2017. Therefore, with liberty Contempt Petition is dismissed. Notice discharged. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Petitioner in CP.170/00085/2018

1. Annexure C1 : Copy of order dated 08.06.2018 in OA.No.170/00097/2017.
2. Annexure C2 : Copy of representation dated 09.08.2018.
